

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/08/7/AMR/2020	Admitted	7 Of IBC	Shriram City Union Finance Ltd Vs Ramakrishna Housing Pvt Ltd
	Restoration Application(IBC)/3/2024 in IA(IBC)/302/2023	U/Rule 49(2) and 11 of NCLT Rules, 2016	Mr.Manthena Rama Raju and Manthena Bharat Kumar Raju Vs Sri.Sriram Partha Sarathi, IRP of M/s Rama Krishna Housing Private Limited

ORDER

Restoration Application (IBC)/3/2024 in IA (IBC)/302/2023:

Present: Mr. YVK Chakravarthy, Ld. Counsel for the Applicant.

Memo of proof of service is not filed. For filing memo of proof of service, list the matter on 22.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**